

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
STARRED QUESTION NO. 41
ANSWERED ON 28TH NOVEMBER, 2024**

TOLL PLAZAS IN UTTAR PRADESH

***41. SHRI RAM PRASAD CHAUDHARY:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the minimum distance prescribed between two toll plazas on National Highways by the Government;**
- (b) whether the distance between the Chaukadi Toll Plaza of Harraiya and Madwa Nagar in Basti district of Uttar Pradesh is as per the prescribed norms; and**
- (c) if not, whether the Government is likely to close Madwa Nagar Toll Plaza and if so, the details thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 41 FOR ANSWER ON 28.11.2024 ASKED BY SHRI RAM PRASAD CHAUDHARY REGARDING TOLL PLAZAS IN UTTAR PRADESH.

(a) Fee plazas are established on National Highways as per the National Highways Fee (Determination of Rates and Collection) Rules, 2008, wherein sub-rule (2) of Rule 8, stipulates that any other fee plaza on the same section of National Highway and in the same direction shall not be established within a distance of sixty kilometre. The proviso to the said rules states that where the executing authority deems necessary, it may for reasons to be recorded in writing, establish or allow the concessionaire to establish another fee plaza within a distance of sixty kilometres and also within a distance of sixty kilometre from another fee plaza if such fee plaza is for collection of fee for a permanent bridge, bypass or tunnel.

In addition, in case of closed user fee collection system, fee plazas can be established anywhere on the National Highways.

(b) & (c) Distance between Chaukadi user fee plaza of Harraiya and Madwanagar in Basti district is approximately 35 kilometre and was established as per the user fee Notifications dated 1st March, 2012 (Chaukadi user fee plaza) and 6th August, 2012 (Madwanagar user fee plaza), published in Gazette of India in terms of provision of NH Fee Rules and Contract Agreement. User Fee Rates are levied for Chaukadi user fee plaza (located at Km 163+00 of NH-27) on the basis of the project influence length from Km 135+000 to 190+00 i.e., 55 Km length. Similarly, User Fee Rates are levied for Madwanagar Fee Plaza (located at Km 198+00 of NH-27) on the basis of the project influence length from km 190+000 to 252+860 i.e. 62.86 km which does not overlap with the influence length of the Chaukadi Fee Plaza. User Fee is levied based on project influence length of respective Fee plaza.

Moreover, it has been decided to initially implement barrier free Electronic Toll Collection (ETC) System with available Technology at selected sections across Country of National Highways as an added facility along with FASTag.